

# United Nations Nations Unies

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On **9 September 2010**, the Committee approved the **amendments** specified with strikethrough and underline in the entries below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

## C. Individuals associated with Al-Qaida

**QI.A.90.03. Name:** 1: YOUSSEF 2: BEN ABDUL BAKI 3: BEN YUCEF 4: ABDAOUI  
**Name (original script):** يوسف بن عبد الباقي بن يوسف العبدوى  
**Title:** na **Designation:** na **DOB:** ~~a) 4 Jun. 1966~~ ~~b) 4 Sep. 1966~~ **POB:** Kairouan, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** ~~a) Abu Abdullah b) Abdellah c) Abdullah d) Abou Abdullah e) Abdullah Youssef~~ **Nationality:** Tunisian **Passport no.:** Tunisian passport number G025057, issued on 23 Jun. 1999, expired on 5 Feb. 2004 **National identification no.:** na **Address:** ~~a) Via Romagnosi, n. 6, Varese, Italy b) Piazza Giovane Italia n.2, Varese, Italy c) Cassano Magnago (VA), Via Torino n.8/B, Italy d) Jabal Al-Rayhan, Al-Waslatiyyah, Kairouan, Tunisia~~ **Listed on:** 25 Jun. 2003 (amended on 23 Jun. 2004, 20 Dec. 2005, 17 Oct. 2007, 9 Sep. 2010) **Other information:** Italian Fiscal Code: BDA YSF 66P04 Z352Q. ~~In January 2003 sentenced in Italy to 2 years and 6 months imprisonment. On 17 May 2004 the Italian Court of Appeal cancelled the sentence and ordered a retrial. Inadmissible in Schengen area. Resided in Italy as at Jun. 2009. Mother's name: Fatima Abdaoui. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.~~



**QI.D.174.04. Name:** 1: KAMAL 2: BEN MOHAMED 3: BEN AHMED 4: DARRAJI

**Name (original script):** كمال بن محمد بن احمد الدراجي

**Title:** na **Designation:** na **DOB:** 22 Jul. 1967 **POB:** Menzel Bouzelfa, Tunisia **Good quality a.k.a.:** Kamel Darraji **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number L029899, issued on 14 Aug. 1995 , expired on 13 Aug. 2000 **National identification no.:** a) Italian Fiscal Code DDR KML 67L22 Z352Q b) Italian Fiscal Code DRR KLB 67L22 Z352S **Address:** a) ~~via Belotti, n. 16, Busto Arsizio, Varese, Italy~~ Via Varzi, n. 14/A – Busto Arsizio, Varese, Italy (as at Dec. 2009) **Listed on:** 23 Jun. 2004 (amended on 20 Dec. 2005, 17 Oct. 2007, 3 Jun. 2009, 9 Sep. 2010) **Other information:** ~~Sentenced on 3 Dec. 2004 by Milan's first instance Court to 5 years and 10 months imprisonment. On 29 Sep. 2005, Milan's Appeal Court reduced his term to 3 years and 7 months. He was in prison or under alternative custody measures from 24 Jun. 2003 to 17 Nov. 2006. He is subject to a decree of expulsion from Italian territory. Resided in Italy as at Dec. 2009.~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 9 Apr. 2010.

**QI.A.173.04. Name:** 1: MOHAMED 2: BEN MOHAMED 3: BEN KHALIFA 4: ABDELHEDI

**Name (original script):** محمد بن محمد بن خليفة عبد الهادي

**Title:** na **Designation:** na **DOB:** 10 Aug. 1965 **POB:** Sfax, Tunisia **Good quality a.k.a.:** na Mohamed Ben Mohamed Abdelhedi **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number L965734, issued on 6 Feb. 1999 expired on 5 Feb. 2004 **National identification no.:** na **Address:** a) ~~via Catalani, n. 4, Via Galileo Ferraries n. 64, Varese, Italy~~ b) 261 Kramdah Road (km 2), Sfax, Tunisia **Listed on:** 23 Jun. 2004 (amended on 20 Dec. 2005, 31 Jul. 2006, 17 Oct. 2007, 9 Sep. 2010) **Other information:** Italian Fiscal Code: BDL MMD 65M10 Z352S. ~~Sentenced on 3 Dec. 2004 by Milan's first instance Court to 4 years and 8 months imprisonment. On 29 Sept. 2005, Milan's Appeal Court reduced his term to 3 years and 4 months. The decision was confirmed by the Court of Cassation on 10 Nov. 2006. He was in prison or under alternative measures from 24 June 2003 to 6 May 2005. He is subject to a decree of expulsion from Italian territory. Mother's name: Shadhliah Ben Amir. Resided in Italy as at Aug. 2009.~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 9 Apr. 2010.

**QI.A.178.04. Name:** 1: CHABAANE 2: BEN MOHAMED 3: BEN MOHAMED 4: AL-TRABELSI

**Name (original script):** شعبان بن محمد بن محمد الطرابلسي

**Title:** na **Designation:** na **DOB:** 1 May 1966 **POB:** a) ~~Rainneen, Tunisia~~ b) Menzel Temime, Nabeul, Tunisia **Good quality a.k.a.:** na Chabaane Ben Mohamed Trabelsi **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number L945660, issued on 4 Dec. 1998 , expired on 3 Dec. 2001 **National identification no.:** na **Address:** a) ~~via Cuasso, n. 2, Porto Ceresio, Varese, Italy~~ b) Via Salvo D'Acquisto, n. 2, Varese, Italy (as at Dec. 2009) **Listed on:** 23 Jun. 2004 (amended on 20 Dec. 2005, 17 Oct. 2007, 9 Sep. 2010) **Other information:** Italian Fiscal Code: TRB CBN 66E01 Z352O. ~~Acquitted on 3 Dec. 2004 by Milan's first instance Court. The appeal process was pending at Milan Court of appeal as of Sep. 2007. Resided in Italy as at Dec. 2009.~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jul. 2010.



To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twenty-second update of the List in 2010.

13 September 2010